Rs. 6.39 crores, Rs. 68.83 crores and Rs. 24.74 crores respectively.

Following liberalisation of its scheme for rediscounting of bills, the Industrial Development Bank of India has rediscounted bills of the face value of Rs. 2·79 crores relating to sales of indigenous machinery.

(b) and (c). So far only two informal enquiries have been received by the Industrial Development Bank of India from two parties in connection with (i) the construction of a tele-communication building and (ii) laying of long distance pipe line for refineries. both in Kuwait.

## SOAP MANUFACTURING FACTORIES

1436. SHRI BABURAO PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) The number, names and places of foreign and Indian owned factories manufacturing soaps and the names of soaps and other products produced by them;
- (b) the capital investment of each manufacturer, the names of directors or proprietors of each unit, the annual output in quantity and value of each unit and the names, quantity and value of brands sold;
- (c) the total quantity and value of soap sold in India annually and the total quantity and value of soap exported every year, brand and company-wise and the names of the countries to which exported;
- (d) the amount of profits remitted by foreign-owned companies to foreign countries every year, company-wise;
- (e) the amount of foreign exchange allowed to soap manufacturers every year and the names and quantities of the components imported for the purposes of soap manufacture annually; and
- (f) the number of employees and the annual wage bill of soap manufacturers, company-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) to (f). The required information is being collected and will be laid on the table of the House as soon as possible.

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## SOAP FACTORIES

- 1437. SHRI BABURAO PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) the number of fatal accidents which happened in the soap factories during the last 10 years;
- (b) the particulars of the occupational hazards to the health and life of the employees in the manufacture of soaps and the precautions taken by the manufacturers to protect the workers:
- (c) the chemical analysis of six most popular brands of soaps and their names with the names of their manufacturers and the effect of the various chemical detergents on human skin and health; and
- (d) the amount of income-tax, super tax and other taxes paid annually during the last 3 years by each soap manufacturer?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) to (d). The information is being collected and will be laid on the table of the House as soon as possible.

## FAMILY PLANNING

1438. SHRI BABURAO PATEL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) the latest statistics of vasectomy, tubectomy, loop insertions and other family Planning measures in India State-wise; and
- (b) the number and nature of complaints received because of loop insertions from the various States during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR):
(a) Two Statements, No. 1—showing the number of persons sterilised since 1962 and inserted with loop since 1965 when loop programme was started and No. II—indicating the number of conventional contraceptives issued since 1963-64 (data for 1962-63 not being available) are laid on the Table of the House. [Placed in library. See No. LT-1688/67.] A third statement showing the available statistical data in-